

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

~~T.C.P. No. 35/(MAH)/2015~~
CP No. 60/2013

CORAM:



Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: Smt. Prabha Vaishnav
V/s.
M/s. K. V. Education Ventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dhruv Akbar	Adv for A1 to P-7, 9, 12, 14, 15 & 16	
2.	Vigwanadha Satyanarayana	Adv for Petitioners 1 & 2	

ORDER

T.C.P. No. 60/397-398/CLB/MB/2013

At the request of the parties, list this matter for settlement on 17.03.2017.

Sd/-
B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

Sd/-
V. NALLASENAPATHY
MEMBER (TECHNICAL).